

Operation from Jamtara Railway Station

3689. SHRI R.L.P. VERMA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Chitra Colliery siding Jamtara Railway Station has commenced its operation from January 9, 1997;

(b) if so, whether the Railways has suffered a loss of nearly Rs. One crore due to despatch of coal rakes without weighment keeping in view the availability of weigh bridge at Sitampur; and

(c) if so, the details thereof and the action taken thereon?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Yes, Sir. The Chitra Colliery siding commenced its operation with effect from 8.1.1997.

(b) No, Sir.

(c) Does not arise.

Functioning of MARR System

3690. SHRI YELLAIAH NANDI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of 2/15 and 4/30 Multi Access Rural Radio system which are at present effectively functioning in the country, State-wise;

(b) the number of 2/15 and 4/30 MARR which are at present effectively functioning in Hyderabad, Ranga Reddy and Medak districts of Andhra Pradesh and the names of villages benefitted under these systems with the details of their locations;

(c) whether there is any regular programme with follow-up action in regularly monitoring towards the expansion of these MARR to cover more and more villages in the country; and

(d) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The number of 2/15 & 4/30 Multi Access Rural Radio (MARR) systems functioning effectively in the country, State-wise, is given in the statement enclosed.

(b) The number of 2/15 & 4/30 MARR systems functioning effectively in Hyderabad Ranga Reddy & Medak districts is as given below :

District	2/15	4/30
Hyderabad	Nil	Nil
Ranga Reddy	25	4
Medak	37	8

The names of the villages benefitted under these systems with the details of their locations is being collected and will be laid on the Table of the House.

(c) (i) All the villages are planned to be covered with telephone facility by the end of the Ninth Five Year plan.

(ii) The targets are set every year and in order to achieve more and more coverage of villages with telephone facility, timely supply of equipment and necessary accessories are monitored regularly. Achievement of targets are monitored.

(d) There are total 6,04,374 villages in the country and out of which 2,71,417 villages have been covered with telephone facility as on 31.7.1997.

Statement

Sl. No.	Name of Telecom Circle	2/15	4/30
1.	A&N Island	-	5
2.	Andhra Pradesh	681	94
3.	Assam	39	11
4.	Bihar	368	33
5.	Gujarat	468	81
6.	Haryana	143	30
7.	Himachal Pradesh	112	10
8.	Jammu & Kashmir	30	6
9.	Karnataka	272	33
10.	Kerala	-	30
11.	Maharashtra	781	57
12.	Madhya Pradesh	945	292
13.	North East	23	73
14.	Orissa	39	34
15.	Punjab	197	34
16.	Rajasthan	364	100
17.	Tamil Nadu	264	47
18.	Uttar Pradesh	806	137
19.	West Bengal	92	40

Computerisation of Land Records

3691. SHRI DHARMABHIKSHAM :
SHRI ANANT GUDHE :
DR. KRUPASINDHU BHOI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government have launched a scheme for computerisation of Land Records and strengthening of Revenue Administration;

(b) whether updating of land Records is also being done in different States;

(c) the progress made in that regard so far, State-wise; and

(d) the quantum of funds sought by State Governments and released by the Union Government during 1996-97 and 1997-98 for this purpose, State-wise?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) and (b) Yes, Sir.

(c) and (d) State-wise progress with details of funds released during the year 1996-97 under the Centrally Sponsored Scheme of Strengthening of Revenue Administration and Updating of Land Records (SRA & ULR) and Computerisation of Land Records is enclosed as funds have not been released under these Schemes.

Statement

(Rs. in lakh)

Sl. No.	States/UTs.	Funds released during the 1996-97	
		SRA & ULR	Computerisation of Land Records
1	2	3	4
1.	Andhra Pradesh	37.300	15.00
2.	Assam	-	80.00
3.	Goa	6.250	20.00
4.	Himachal Pradesh	148.925	60.00
5.	Jammu & Kashmir	193.000	-
6.	Karnataka	166.620	95.00
7.	Kerala	123.680	30.00
8.	Madhya Pradesh	332.275	45.00
9.	Maharashtra	234.000	241.00
10.	Manipur	-	125.00
11.	Mizoram	26.500	60.00
12.	Orissa	-	270.00
13.	Punjab	53.900	75.00
14.	Rajasthan	63.785	210.00
15.	Sikkim	33.600	-

1	2	3	4
16.	Tamil Nadu	-	210.00
17.	Tripura	25.500	15.00
18.	Uttar Pradesh	232.120	270.00
19.	West Bengal	200.000	180.00
Union Territories			
20.	Chandigarh	-	15.00
21.	Delhi	10.000	-
22.	Lakshadweep	12.210	-
23.	Pondicherry	14.910	-
All India		1914.575	2016.00

Upgradation of Meteorological Centre, Guwahati

3692. SHRI UDDHAB BARMAN : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Government have planned to upgrade the Meteorological Centre at Guwahati to a Regional Centre with all administrative and other facilities;

(b) if so, the details thereof;

(c) whether the Regional Centre at Guwahati is going to be a truncated centre; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER. K. ALAGH) : (a) to (d) The Meteorological Centre at Guwahati has already been upgraded to Regional Meteorological Centre with its headquarters at Guwahati w.e.f. 1-4-1997 with all administrative, financial and technical powers. It is headed by a Deputy Director General of Meteorology and is a full-fledged Regional Meteorological Centre like IMD's five other Regional Meteorological Centres headquartered at Delhi, Calcutta, Nagpur, Bombay and Madras.

Damaged Microwave Tower

3693. SHRI GIRIDHAR GAMANG : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the telecommunications link with Gunupur Main Exchange and other exchanges of Koraput District Engineering have been disrupted due to damage of Microwave Tower near Gumma-Laxmipuram;